

**Committee to review Performance of
Large Industrial Houses**

764. SHRI SANAT KUMAR MANDAL:
Will the Minister of COMMERCE be pleased to state:

(a) whether the high level Committee set up to review the performance of large industrial houses in the matter of raising production and export has submitted its report;

(b) if so, whether suggestions of Federation of Indian Chambers of Commerce and Industry and Associated Chambers of Commerce and Industry of India were obtained on the Report;

(c) if so, their response to the various recommendations made in the above Report; and

(d) the Government' reaction thereto?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):
(a) A panel was set up in December, 1988 to review the export performance of large houses, strengthening their involvement in export efforts and studying their problems and potential. The panel has submitted its report on 30.10.1989.

(b) Yes, Sir.

(c) and (d). The response from Federation of Indian Chamber of Commerce and Industry and some other has not been received. Government's reactions to these suggestions would be finalised after receipt of replies from all sources.

Status Report of Various Projects

765. SHRI SANAT KUMAR MANDAL:
Will the Minister of FINANCE be pleased to state:

(a) whether Government have asked all the Departments and Ministries to submit a status report on various projects awaiting approval, including applications for public issue before the Controller of Capital Issues for undertaking "close scrutiny and monitoring" of the economy; and

(b) if so, its outcome?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) No, such status report has been asked for by this Ministry.

(b) Question does not arise.

**Fictitious Accounts in Co-operative
Banks**

766. SHRI PARASRAM BHARDWAJ:
Will the Minister of FINANCE be pleased to state:

(a) whether there are increasing instances with the State and Central Co-operative Banks where deposit accounts on fictitious names have been operated and black money transaction routed through them;

(b) if so, the details regarding such cases; and

(c) the steps taken by the Reserve Bank of India in this regard?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (c). Reserve Bank of India (RBI) have issued recently instructions to the Cooperative Banks advising them to take appropriate precautions at the time of opening the accounts. National Bank for Agriculture and Rural Development (NABARD) has reported that during the course of statutory inspections of State Cooperative Banks (SCBs)/Central Co-operative Banks (CCBs), their inspecting officers have not come across cases where